

SHRI RAMCHANDRA
VEERAPPA:

Will the Minister of POWER be pleased to state:

(a) whether the Union Government have received representation from Members of Parliament and other public forums regarding revision of the new power policy adopted by the Government;

(b) if so, the details thereof and whether the Government have examined the points raised in the representation; and

(c) the action proposed to be taken thereon?

THE MINISTER OF STATE IN THE
MINISTRY OF POWER (SHRI P.V.
RANGAYYA NAIDU): (a) Yes, Sir.

(b) and (c). The private power policy has been widely debated in the media and other fora. The points raised about the policy at various fora have been addressed by the Ministry of Power from time to time. Recently Ministry of Power has brought out a booklet titled 'The Legal and Policy Framework of Private Power Development—Facts and Clarifications' which addresses all the issues raised about the policy. The document has been given wide publicity and has also been circulated among Members of Parliament.

Nathpa-Jhakari Power Project

5826. SHRIMATI VASUNDHARA
RAJE: Will the Minister of POWER be pleased to state:

(a) whether the Government have revoked the letter of intent issued to the

French multi-national Cegelec for supply of equipment to the 1500 Mega Watt Nathpa-Jhakri power project in Himachal Pradesh;

(b) whether the contract was awarded a few months ago;

(c) if so, the reasons led to the revocation of the contract; and

(d) the details of present position in this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF POWER (SHRI P.V.
RANGAYYA NAIDU): (a) to (d). In September, 1993, a Letter of Intent was issued by M/s Nathpa Jhakri Power Corporation Limited (NJPC) to the consortium of M/s CEGELEC comprising CEGELEC France; Neyrpc, France, Alstom Jeumont France, CEGELEC Power, instrumentation and Control, U.K.; Neyrpc Projects Ltd., U.K.; and GEC Alstom Large Machines Projects Ltd., U.K. in respect of electro-mechanical equipment package of Nathpa Jhakri Hydroelectric Project (1500 MW). The NJPC subsequently revoked this Letter of Intent in December, 1993 due to non-compliance of stipulated conditions. Thereafter, NJPC has signed a contract on 24th March, 1994 subject to Government's approval with the consortium of M/s EUCONA comprising of ABB Kraftwerke Aktiengesellschaft, Germany; Kvaerner Energy a.s., Norway; Siemens Aktiengesellschaft, Germany & Sulzer-Escher-wyss Ltd., Switzerland and Bharat Heavy Electricals Ltd. India.

Teleprompter Facility to Delhi Doordarshan

5827. SHRIMATI CHANDRA
PRABHA URS: Will the Minister of